

**Defective Case Register from 2025-05-21 to 2025-05-21**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/15088/2025	DEBIDUTTA MOHAPATRA	2025-05-21	Page 4 double tagged
2	D-WP(C)/20970/2025	BHAWANI SANKAR PANIGRAHI	2025-05-21	Page 23 is partly illegible.
3	D-ABLAPL/15338/2025	KODANDA KUMAR BHUYAN	2025-05-21	Put up for S.R. after redacting the name of the victims brother.
4	D-WP(C)/20353/2025	MAHENDRA KUMAR MOHAPATRA	2025-05-21	All the Annexures are not Properly Attested.
5	D-CMP/21122/2025	DEVI PRASAD DASH	2025-05-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. In declaration part of c.m.p and I .A Deponent is one and declaration is made by another and in declaration surname appears not correct
6	D-CRLA/12527/2025	BUDHIRAM DAS	2025-05-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
7	D-WP(C)/20931/2025	SACHIDANANDA DAS	2025-05-21	Address of o p no 1 is not correct place Athagarh to be changed as Salepur
8	D-WP(C)/21339/2025	ABHIRAM SWAIN	2025-05-21	Page No.41 to 46 neat copy not filed
9	D-WP(C)/21257/2025	SURAJ MOHANTY	2025-05-21	1. Court fee Rs. 12/- to be paid. 2. Page no. 11 not filed. 2. Letter dated not correctly furnished in Sl. no.5 in Index and last line of the page no.6 of the petition. 3. Nomenclature not correctly furnished in V.nama. 4. Name of the Single petitioner with Others words not furnished in V.nama.
10	D-WP(C)/21393/2025	JAGANNATH BHUYAN	2025-05-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Age of OP No 5 and 6 not furnished in the cause title.
11	D-WP(C)/21424/2025	SOUMYAKANTA MOHAPATRA	2025-05-21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Page Marking of Annexure -8 is wrong according to Index and Book mark Index. 2. Annexure -4 and 5 not neat and legible
12	D-RPFAM/20863/2025	KALYAN PATNAIK	2025-05-21	further SR after filling of certified copy
13	D-CONTC/18782/2025	ADV.	2025-05-21	C copy of order dt 07-05-2024-not in Annexure 3

14	D-RPFAM/21167/2025	AKSHAYA KUMAR SAHOO	2025-05-21	good ground not furnished in certificate
15	D-RPFAM/21173/2025	JAGANNATH BHUYAN	2025-05-21	good ground certificate not furnished
16	D-CONTC/20056/2025	ADV	2025-05-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED FILING OF COPY OF IMPUGNED ORDER BE PAGE MARKED and INDEX BE CHANGED
17	D-BLAPL/14974/2025	DEBASIS SAHOO	2025-05-21	page nos. 10 to 12 not neat.
18	D-ABLAPL/15104/2025	SARADA PRASAD DASH	2025-05-21	1- Court Fee of Rs. 6/ not paid in the Cause title.
19	D-ABLAPL/15102/2025	HEMANTA KUMAR MOHANTA	2025-05-21	1-Date of order in Book Mark not tally with Annexure-2
20	D-ABLAPL/15101/2025	SARADA PRASAD DASH	2025-05-21	1-COURT FEE IS DEFICIENT. Rs.10 /-not affix in V.nama
21	D-ABLAPL/15093/2025	SONALI PANDA	2025-05-21	In Declaration para no. not correctly furnished.
22	D-WP(C)/21366/2025	JAYDEEP PAL	2025-05-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
23	D-WP(C)/20997/2025	SURENDRA PRASAD BARIK	2025-05-21	Annexure -1 not neat and legible
24	D-WP(C)/21279/2025	ACHYUTANANDA PATTANAİK	2025-05-21	Page no 36 to 39 not legible
25	D-WP(C)/20968/2025	SUBASH CHANDRA SAHOO	2025-05-21	Page 38 is illegible
26	D-WP(C)/20996/2025	BINAYAK MOHAPATRA	2025-05-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Declaration para not properly filled up.
27	D-WP(C)/17296/2025	HAREKRUSHNA DASH	2025-05-21	1. Page nos. 79 and 91 annexure are not correctly exhibited
28	D-RSA/20957/2025	DEEPALI MAHAPATRA	2025-05-21	General P.O.A for A-2 not accompanied.2.Date in Being Aggrieved portion be corrected
29	D-CRLA/14314/2025	SIDHANT DWIBEDI	2025-05-21	In affidavit of appeal and I .As in place of father husband husband is furnished . 2 . In declaration of two I .A s deponent relation with the appellatant not furnished .
30	D-CRLA/14940/2025	BHABANI SHANKAR DASPARIDA	2025-05-21	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED The name of advocate Mobile No. and EN.No.not mentioned in capital letters in index or appeal memo

31	D- ABLAPL/15127/2025	UPENDRA KUMAR PANDEY	2025-05- 21	14-NOT PROPERLY INDEXED.
32	D- ABLAPL/15141/2025	DEBASNAN DAS	2025-05- 21	Legible copy of page no. 13 to 15 to be filed.
33	D- ABLAPL/15140/2025	DEBASNAN DAS	2025-05- 21	Legible copy of page no.14 to 16 be filed
34	D- CRLMC/13448/2025	BIBHUTI KEJHARI BISWAL	2025-05- 21	17-REFERENCE CERTIFICATE NOT FURNISHED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
35	D- CRLMC/15168/2025	PRANAB KUMAR DAS	2025-05- 21	1. Subject code not correctly furnished in synopsis, date chart, page no.6 and Assesment slip. 2. Nomenclature not furnished in Index page
36	D- BLAPL/15056/2025	SURYAKANTA DWIBEDI	2025-05- 21	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  G.R.CASE NO and P.S.CASE NO NOT CORRECTLY FURNISHED IN SYNOPSIS and PRAYER.
37	D- ABLAPL/15222/2025	SURYAKANTA DWIBEDI	2025-05- 21	NOMENCLATURE NOT FURNISHED IN V.NAMA
38	D- CRLMC/14869/2025	PRASANT KUMAR BARIK	2025-05- 21	1. PS case number not correctly furnished in 2nd line of the para no.3
39	D- WPCRL/15065/2025	MANOJ KUMAR NAYAK	2025-05- 21	Put up SR after Opp-Party No.1 deleted from this write petition
40	D-WP(C)/19978/2025	SANDHYARANI PANI	2025-05- 21	Rs 6/- to be paid on petition

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 21-05-2025 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
---------------	----------------------	--------------------	---	----------------------------

---